

IN THE INCOME TAX APPELLATE TRIBUNAL
“ A ” BENCH : BANGALORE

BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT
AND SHRI A K GARODIA, ACCOUNTANT MEMBER

ITA No.2856/Bang/2017
Assessment year: 2010-11.

Sri Prakash Ladhani, #12,3 rd Main, Jayamahal Extension, Bengaluru – 560046. PAN: ABAPL8912B	Vs.	The Deputy Commissioner of Income Tax, Central Circle – 2(3), Bengaluru
APPELLANT		RESPONDENT

CO No.64/Bang/2018 [ITA No.71/Bang/2018 – By Revenue]
Assessment year: 2007-08

Sri Prakash Ladhani, #12,3 rd Main, Jayamahal Extension, Bengaluru – 560046. PAN: ABAPL 8912B	Vs.	The Assistant Commissioner of Income Tax, Central Circle – 2(3), Bengaluru.
CROSS OBJECTOR		RESPONDENT

Appellant by	:	Shri. V. Srinivasan, Advocate
Respondent by	:	None

Date of hearing	:	24.08.2020
Date of Pronouncement	:	27.08.2020

ORDER

Per Bench

ITA No.2856/Bang/2017 is an appeal by the assessee for the AY 2007-08 against the consolidated order dated 30.10.2017 of the

CIT(Appeals)-11, Bangalore relating to assessment years 2007-08 to 2013-14. The Cross Objection in CO No.64/Bang/2018 is filed by the assessee in the appeal by the revenue in ITA No.71/Bang/2018 against the very same consolidated order of the CIT(Appeals) dated 30.10.2017 for AY 2010-11.

2. The assessee has filed a Memo seeking to withdraw the appeal of the assessee in ITA No.2856/Bang/2017 for AY 2007-08 as the assessee has availed the benefit of Direct Taxes Vivad Se Vishwas Act, 2020. Accordingly, this appeal is dismissed as withdrawn. However, the assessee is at liberty to seek recall of this order in the event of Form No.3 not being issued by the department for any reason.

3. The assessee also seeks to withdraw the Cross Objection filed by it in CO No.64/Bang/18 for AY 2010-11 since the connected appeal of the revenue in ITA No.71/Bang/2018 has already been disposed of by the Tribunal by order dated 05.12.2018 and therefore the CO has become infructuous. Accordingly, the CO by the assessee is dismissed as infructuous.

4. In the result, the appeal and CO of the assessee are dismissed.

Pronounced in the open court on this 27th day of August, 2020.

Sd/-
(A K GARODIA)
ACCOUNTANT MEMBER

Sd/-
(N V VASUDEVAN)
VICE PRESIDENT

Bangalore,
Dated, the 27th August, 2020.

/Desai S Murthy /

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.

By order

Assistant Registrar
ITAT, Bangalore.